

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 28
C.P.(IB)870/MB/2022

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **L&T FINANCE LIMITED V/S MR. VINOD CHATURVEDI**

Section 95(1) of the IBC, 2016

ORDER

Adv. Garishma Dalvi i/b Indus Law appeared for the Petitioner.

Ld. Counsel appearing for the Petitioner seeks time to file the compliance of the earlier direction given vide order dated 13.07.2023.

List this matter on board **26.09.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna